

12.

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.291/9/HDB/2017
NAME OF THE COMPANY	Sojiram ispat Pvt Ltd
NAME OF THE PETITIONER(S)	Surekha Agencies
NAME OF THE RESPONDENT(S)	Sojiram ispat Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Cp. Bhupesh S/o. R. Raghunandan Rao	Advocate	99666 22805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.G.Bhupesh, learned counsel for the Petitioner and submits that the issue in question is likely to be settled soon and thus requested one week time. Post the case on 22.12.2017.



Member (Technical)



Member (Judicial)